NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.242/252/HDB/2017
NAME OF THE COMPANY	Online Career Doctor Studies & Services India Limited
NAME OF THE PETITIONER(S)	Online Career Doctor Studies & Services India Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	Pcs	padwaafgownaa yeehoo-co. En 9441477444	J. Pardur

Counsel for Respondent(s):

Name of the Counsel(s	Designation	E-mail & Telephone No.	Signature
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Heard Mrs. Padmasri, learned PCS for the petitioner.

Post the case on 29.01.2018.

Member (Technical)

Member (Judicial)

Srikanth